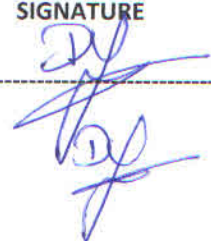


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/14	TP 103/17	Hearing	433(e)	Dr. Vijay Danapur Vs Avesthagen Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	YOGESH M. DESAI 8904141328	PETITIONER	

Shri Yogesh M. desai filed vakalat for petitioner. No representation for respondents. Petitioner counsel is directed to collect notices from the Registry and serve on the respondents. He is also directed to comply the provisions of I&B Code applicable to the facts of this case. He is also directed to file two sets of copies.

List it on 10.07.2017.

  
MEMBER (J)

  
MEMBER (T)